

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-271/ND/2018

Under Section: 9 of IBC Code, 2016.

In the matter of:

M/s. Synergy Property Development Services Pvt. Ltd.

.Applicant

Order delivered on 09.10.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant

: Mr. Siddhant Kohli, Adv.
Mr. Balaji Srinivasan, Adv.
Mr. Shreeya Tandon, Adv.

ORDER

As per the last order dated 12 September 2018 rejoinder has to be filed in CA No. 20 of 2018 by the applicant. The learned counsel for the applicant states that no rejoinder is required to be filed and pleadings are complete. For final hearing on 13.11.2018.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Goldy Sehgal